

ITEM NO.54

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 19110/2023

(Arising out of impugned final judgment and order dated 17-07-2023 in SPLA No. 337/2023 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ANUJ SINGH

PETITIONER(S)

VERSUS

CANTONMENT BOARD MEERUT & ORS.

RESPONDENT(S)

(IA No. 174928/2023 - EXEMPTION FROM FILING O.T., IA No. 42174/2024 - EXEMPTION FROM FILING O.T., IA No. 182790/2023 - EXEMPTION FROM FILING O.T., IA No. 42172/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 188075/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 182788/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 174926/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 22-03-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s)

Mr. Shyam Divan, Sr. Adv.
Mr. Gaurav Mehrotra, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Chinmay Mishra, Adv.
Mr. M. Shaz Khan, Adv.
Mr. Adith Deshmukh, Adv.
Mr. Adnan Yousuf, Adv.

For Respondent(s)

Mr. Pradeep Kant, Sr. Adv.
Ms. Madhurima Tatia, AOR
Mr. Sanjeev Singh, Adv.
Mr. Rajendra Mal Tatia, Adv.
Mr. Shubham Kumar, Adv.
Mr. Simranjeet Singh Rekhi, Adv.

**UPON hearing the counsel, the Court made the following
O R D E R**

List on 23rd July, 2024 (NMD).

**(POOJA SHARMA)
COURT MASTER (SH)**

**(NAND KISHOR)
COURT MASTER (NSH)**